COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 286 OF 2016 IN
DFR NO. 1138 OF 2016

Dated: 25th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Devishi Solar Power Pvt. Ltd. …. Appellant(s)

Versus

Uttrakhand Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant (s)	:	Mr. Sanjay Sen, Sr. Adv. Mr. Anurag Sharma
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Mr. Raghu Vamsy for R.1

ORDER

IA NO. 286 OF 2016
(Appl. for leave to file the appeal)

Issue notice on the application as well as on the appeal. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 02.06.2016. Dasti, in addition, is permitted.

List the matter on ***02.06.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk